

Mr. Speaker: Order, order; next question.

INDO-U. S. AGREEMENT

*101. **Shri P. T. Chacko:** Will the Minister of Education be pleased to state:

(a) the extent of the financial aid contemplated under the Indo-U.S. agreement under the Fulbright Act;

(b) the actual amount of aid India has so far obtained under the said agreement; and

(c) how, this amount, if any, was expended?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) According to the information available, a sum of Rs. 75 lakhs is contemplated to be spent under this scheme.

(b) Rs. 35,65,224/-

(c) Rs. 13,84,116/7/- on American Professors, Research Scholars, School Teachers and Graduate Students who have come to India during the years 1950, 1951 and 1952.

Rs. 10,19,239/13/6 on Indian Professors, Research Scholars, Teachers and Students who have gone over to America.

Rs. 4,09,855/8/9 on Administration.

Shri P. T. Chacko: May I know which are the educational and cultural programmes financed till now by the Fund made available under the Agreement?

Shri K. D. Malaviya: The educational and cultural programmes which are to be financed from this Fund are the studies, research and other educational activities for the citizens of America and India in these schools and educational and cultural institutions located in India or U.S.A.

Shri P. T. Chacko: May I know what exactly is the aid given to a person who is sent to America from India and to a person who is coming from America to India?

Shri K. D. Malaviya: There is some difference between the two. The students who are sent from here to America are provided only the transportation cost. But, the American students who come here or the Indian students who are in America and are given facilities there, get more than transportation charges, like lodging, boarding, fees etc.

Shri P. T. Chacko: What is the reason for this preferential treatment to persons who are sent from America to India?

Shri K. D. Malaviya: That is the agreement. It must not be forgotten that the money belongs to America the U.S.A.

Shri P. T. Chacko: What is the source of this fund?

Shri K. D. Malaviya: This fund has been created out of the sale proceeds of the American share of the property left behind after world war II.

Shri P. T. Chacko: May I know the total amount realised till now by sale of American surplus property?

Shri K. D. Malaviya: I have said that it is about 75 lakhs.

पंडित मुनीश्वर दत्त उपाध्याय : क्या माननीय मंत्री जी बतलायेंगे कि वह योजना कितने वर्ष के लिये है।

مستاد آف ایجوکیشن اینڈ نیچرل

ریسورسز اینڈ سائنٹیفک ریسرچ (مولانا

آزاد) : کوئی وقت مقرر نہیں ہے۔

جب تک یہ فنڈ کام دے گا۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): There is no fixed time-limit. It will continue, while this fund lasts.]

Shri A. N. Vidyalkankar: What is the number of American professors, and technicians that have been invited to India and what is the number of Indian professors or technicians that have been sent there?

Shri K. D. Malaviya: I have not got the numbers of such scholars that have been given grants. But, I have mentioned the grants that have been given.

Shri Dabhi: What are the main provisions of the Agreement and also of the Fulbright Act?

Mr. Speaker: I think he may better see the documents.

Shri K. K. Basu: May I know whether in the selection of scholars the American Government or their agents here have any say?

Shri K. D. Malaviya: There are representatives of the USA Government and the Indian Government and they make the selection.